



भारतीय रिज़र्व बैंक  
RESERVE BANK OF INDIA

वेबसाइट : [www.rbi.org.in/hindi](http://www.rbi.org.in/hindi)

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort, Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

February 26, 2026

### Auction of State Government Securities

The following State Governments have offered to sell stock by way of auction, for an aggregate amount of **₹43,130 Crore** (Face Value).

Sr. No.	State/UT	Amount to be raised (₹ Crore)	Additional Borrowing (Greenshoe) Option (₹ Crore)	Tenor (Year)	Type of Auction
1.	Assam	1000	-	09	Yield
2.	Chhattisgarh	1000	-	12	Yield
		1000	-	17	Yield
3.	Gujarat	1000	500	06 year and 06 months	Yield
		1000	500	10	Yield
4.	Himachal Pradesh	1030	-	20	Yield
5.	Jammu and Kashmir	800	-	12	Yield
6.	Karnataka	2000	-	07 year and 06 months	Yield
		2000	-	08 year and 06 months	Yield
		2000	-	Re-issue of 7.47% Karnataka SGS 2036, issued on February 25, 2026	Price
		2000	-	11 year and 06 months	Yield
		2000	-	13	Yield
7.	Madhya Pradesh	1800	-	09	Yield
		1600	-	13	Yield
		1300	-	15	Yield
		1600	-	Re-issue of 7.72% Madhya Pradesh SGS 2049, issued on February 18, 2026	Price
8.	Maharashtra	1200	350	08	Yield
		1200	350	Re-issue of 7.43% Maharashtra SGS 2040, issued on December 03, 2025	Price
		800	-	21	Yield
		800	-	26	Yield
9.	Tamil Nadu	2000	-	05	Yield
		1000	-	07	Yield
		2000	-	09	Yield

		1000	-	Re-issue of 7.43% Tamil Nadu SGS 2036, issued on February 25, 2026	Price
		1000	-	30	Yield
10.	Telangana	1000	-	20	Yield
		500	-	26	Yield
		1000	-	29	Yield
11.	Uttar Pradesh	500	-	Re-issue of 7.57% Uttar Pradesh SGS 2036, issued on February 04, 2026	Price
		1500	-	15	Yield
12.	Uttarakhand	1000		15	Yield
13.	West Bengal	1500	-	Re-issue of 7.67% West Bengal SGS 2046, issued on February 04, 2026	Price
		2000	-	23	Yield
<b>Total</b>		<b>43130</b>			

The auction will be conducted on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 02, 2026 (Monday)**. The Government Stock up to ten per cent of the notified amount of the sale of each stock will be allotted to eligible individuals and institutions, subject to a maximum limit of one per cent of its notified amount for a single bid per stock as per the '[Scheme for Non-competitive Bidding Facility](#)'. Individual investors can also place bids as per the non-competitive scheme through the Retail Direct portal (<https://rbiretaildirect.org.in>).

Both competitive and non-competitive bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **March 02, 2026 (Monday)**. **The competitive bids should be submitted between 10:30 A.M. and 11:30 A.M. and non-competitive bids should be submitted between 10:30 A.M. and 11:00 A.M.**

In case of technical difficulties, Core Banking Operations Team may be contacted ([email](#); Phone no: 022-69870466, 022-69870415).

For other auction related difficulties, IDMD Auction Team can be contacted ([email](#); Phone no: 022-22702431, 022-22705125).

Only in the event of system failure, physical bids would be accepted. Such physical bids should be submitted to the Public Debt Office ([email](#); Phone no: 022-22603456, 022-22603457, 022-22603190) in the prescribed form obtainable from RBI website (<https://rbi.org.in/en/web/rbi/forms>) before the auction timing ends.

The yield per cent per annum or the price as the case may be, expected by the bidder should be expressed up to two decimal points. An investor can submit more than one competitive bid at same/different rates of yield or prices in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system. However, the aggregate amount of bids submitted by a bidder should not exceed the notified amount for each State.

The Reserve Bank of India will determine the maximum yield / minimum price at which bids will be accepted. Stock will be issued for a minimum nominal amount of ₹10,000.00 and in multiples of ₹10,000.00 thereafter.

The results of the auction will be announced on **March 02, 2026 (Monday)** and payment by successful bidders will be made during banking hours on **March 04, 2026 (Wednesday)** at Mumbai and at respective Regional Offices of RBI.

The new State Government Stocks will bear interest at the rates determined by RBI at the auctions. For the **new stock**, interest will be paid half yearly on **September 04** and **March 04** of each year till maturity. For the re-issued Government Stock, interest will be paid at the rate as determined on the date of original issue of Government Stock and will be paid on half yearly basis till maturity. The Stocks will be governed by the provisions of the Government Securities Act, 2006 and the Government Securities Regulations, 2007.

The investment in State Government Stocks will be reckoned as an eligible investment in Government Securities by banks for the purpose of Statutory Liquidity Ratio (SLR) under Section 24 of the Banking Regulation Act, 1949. The stocks will qualify for the ready forward facility.

**Press Release: 2025-2026/2179**

**Ajit Prasad**  
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(Communications)